

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA/33(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

|                  |  |
|------------------|--|
| IN THE MATTER OF | THE OFFICIAL LIQUIDATOR<br>VS<br>STATE BANK OF INDIA |
| UNDER SECTION    | SEC 433(E)/433(F) OF CA 1956                         |

**Appearance (via video conferencing/physically)**

Mr. Joydeep Guha, Adv. ] For the Respondent No.3

Mr. Santosh Kumar Ray, Adv. ] For State Bank of India

Ms. Rituparna Sanyal, Adv. ]

Ms. Muskan Saha, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18<sup>th</sup> March, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**